

GOVERNMENT OF INDIA  
DEPARTMENT OF SPACE

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 1416**

TO BE ANSWERED ON THURSDAY, JULY 28, 2022

**SPACE TOURISM IN THE COUNTRY**

1416. SHRI S. SELVAGANABATHY:

Will the PRIME MINISTER be pleased to state:

- (a) whether at present there are no laws governing space tourism in the country and the Government is considering to make a law on space tourism, if so, the details thereof;
- (b) whether Government in collaboration with other countries has evolved a strategic plan to explore possibilities in space tourism, if so, the details thereof;
- (c) whether Indian Space Research Organisation (ISRO) is planning for development of technology regarding space tourism; and
- (d) if so, the details thereof and the benefits likely to be accrue as a result thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC  
GRIEVANCES & PENSIONS AND IN THE PRIME MINISTER'S OFFICE**

**(DR. JITENDRA SINGH):**

- (a) Yes, Sir. At present, there are no laws governing space tourism in the country. Also, there are no plans to make a law specific to space tourism. However, as part of 'Gaganyaan' mission, India is developing technologies and crew safety protocols required for human space flight missions.
- (b) No, Sir.
- (c) & (d)

ISRO is currently developing technologies for Human Rated Launch Vehicle, Orbital Module, Life Support System, Crew Escape System, Human Centric Products and Crew Recovery for Gaganyaan mission. All these technologies will act as building blocks for pursuing space tourism in future.

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